



2026:AHC:27809-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD**  
**CRIMINAL MISC. WRIT PETITION No. - 29873 of 2025**

Prem Sagar Singh Alias Prem Shankar Singh

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

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|---------------------------|---|-------------------|
| Counsel for Petitioner(s) | : | Pavan Kumar Singh |
| Counsel for Respondent(s) | : | G.A.              |

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**Court No. - 45**

**HON'BLE RAJIV GUPTA, J.**  
**HON'BLE ACHAL SACHDEV, J.**

1. Sri Pawan Kumar Singh, learned counsel for the petitioner has made a statement at the Bar that petitioner has already been arrested, as such, he does not intend to press this petition and seeks to withdraw it.
2. Learned AGA has no objection.
3. In view of the above statement, this writ petition is dismissed as withdrawn.

**February 9, 2026**  
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**(Achal Sachdev,J.) (Rajiv Gupta,J.)**